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SLP(C)No. 11483 OF 2004  
ITEM No.40

Court No. 9

SECTION XII

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.11483/2004

(From the judgement and order dated 28/04/2004 in CRP 3203/00  
of The HIGH COURT OF MADRAS)

M/S. ASHA GOLD COVERING WORKS

Petitioner (s)

VERSUS

M. MOHD. MOHIDEEN & ORS.

Respondent (s)

(With prayer for interim relief)

Date : 16/07/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. VENKATARAMA REDDI  
HON'BLE MR. JUSTICE B.P. SINGH

For Petitioner (s)Mr. Nageshwara Rao, Sr.Adv.  
Mr. S. Aravindh,Adv.

Mr. V. Krishna Murthy,Adv.

For Respondent (s)Mr. P.S. Mishra, Sr.Adv.  
Mr. K.K. Mani,Adv.

Mr. R. Thaigarajan,Adv.  
Mr. Rishiraj Barooah,Adv.

UPON hearing counsel the Court made the following  
O R D E R

Issue notice.

Mr. K.K. Mani, Advocate takes notice for the respondents. Post for final disposal on any Friday in the month of August, 2004.

There shall be interim stay of dispossession until further orders.

(A.S. BISHT) (PROMILA NAGPAL)  
COURT MASTER

COURT MASTER